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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 10.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 199/16
PETITION NUMBER : TP 193/17
NAME OF THE PETITIONER (S) : DELL INTERNATIONAL SERVICES INDIA PVT. LTD.
NAME OF THE RESPONDENT (S) : ----
UNDER SECTION : 391-394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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ARJUN K PERIKAL &
ABHINAV ATUR FOR &
S Sayer Associates
9663309317.

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ORDER

Counsel for Petitioner is present. He has filed two sets of copies of petition. He stated that notice was already sent to RD. Since the case is transferred from Hon. High Court of Karnataka, notices to go to RD, ROC.

2. Posted to 02.03.2017.



MEMBER(J)



MEMBER(T)